

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (CAA)-123(ND)2017
C. A. NO.

CORAM:
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017**

NAME OF THE COMPANY: M/s. Juno Retail Pvt. Ltd. V/s. M/s DLF Brands Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s) : Mr. U.K. Choudhary, Sr. Advocate with
Mr. Naveen Dahiya, Advocate
Ms. Manisha Choudhary, Advocate
Mr. Himanshu Vij, Advocate

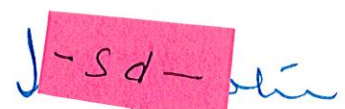
For Company Prosecutor: Mr. Manish Raj, RD
Ms. Chetna Khandpal, OL

Order

Reserved for orders


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]